

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :14/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.

1	SEBI Appeal	437/2019	Cinema Capital Advisory Pvt. Ltd. Vs. SEBI	Somasekhar Sundaresan,Adv. i/b Naik NaikandCompany A.Arora,Adv. i/b ELP
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A/W	SEBI Appeal	447/2019	Major General Mr. Amritlal Suri - Retd. Vs. SEBI	Somasekhar Sundaresan,Adv. i/b Naik NaikandCompany A.Arora,Adv. i/b ELP
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Sub Matter : Misc. Application/0000569/2019

	Misc. Application	569/2019	Major General Amrit Lal Suri Retd Vs. SEBI	Naik and Naik and Co.
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(Main Matter Number :SEBI Appeal/0000447/2019)

494-ADMISSION-SEGREGATIONOFFUNDS-AT 11.07 A.M

2	SEBI Appeal	582/2020	SATCO CAPITAL MARKETS LTD. Vs. SEBI	Adv. Sonal Koli
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522-ADM-CODE-FRONTRUNNINGBIGCLIENT-AT-11.10 AM

3	SEBI Appeal	583/2021	KETAN BHARAT PAREKH Vs. SEBI	Shah and Ramaiya
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523-ADMISSION-COURTCODE-PASTDIRECTOR-AT-11.15 AM

4	SEBI Appeal	584/2021	Shyam Sunder Jolly Vs. SEBI	Advocate Amit Gupta
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>525-ADM-COURTCODE-UNAUTHORIZEDTRANSFER-AT-11.20 AM</u>				
5	SEBI Appeal	585/2021	Himanshu Arora Vs. SEBI	Advocate Amit Gupta
<u>202-MA HEARING-COURTCODE-MARESTORATION-11.25A.M.</u>				
6	SEBI Appeal	111/2021	Dipan Kumar Sen Vs. SEBI	Mr. Soham Bandyopadhyay, Advocate Mr. Anubhav Ghosh, Advocate
Sub Matter :		Misc. Application/0000518/2021		
Sub Matter :		Misc. Application/0000307/2021		
Sub Matter :		Misc. Application/0000168/2021		
Sub Matter :		Misc. Application/0000169/2021		
	Misc. Application	168/2021	Dipan Kumar Sen Vs. SEBI	Mr. Abhilash Chatterjee, Advocate i/b The Law Point
(Main Matter Number :SEBI Appeal/0000111/2021)				
	Misc. Application	169/2021	Dipan Kumar Sen Vs. SEBI	Mr. Abhilash Chatterjee, Advocate i/b The Law Point
(Main Matter Number :SEBI Appeal/0000111/2021)				
	Misc. Application	307/2021	Dipan Kumar Sen Vs. SEBI	Mr. Abhilash Chatterjee, Advocate i/b The Law Point
(Main Matter Number :SEBI Appeal/0000111/2021)				
	Misc. Application	518/2021	Dipan Kumar Sen Vs. SEBI	Mr. Abhilash Chatterjee, Advocate i/b The Law Point
(Main Matter Number :SEBI Appeal/0000111/2021)				
<u>524-ADMISSION-COURTCODE-MADIRECTIONS-AT-11.30 AM</u>				
7	SEBI Appeal	201/2021	DHARA TECHNOSYSTEM LLP Vs. SEBI AND OTHERS	SAMYAK LAW FIRM
Sub Matter :		Misc. Application/0000992/2021		

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8	SEBI Appeal	202/2021	PALAK B SHAH Vs. SEBI AND OTHERS	SAMYAK LAW FIRM
Sub Matter :		Misc. Application/0000993/2021		
	Misc. Application	992/2021	DHARA TECHNOSYSTEM LLP-DIRECTIONS Vs. SEBI AND OTHERS	SAMYAK LAW FIRM
(Main Matter Number :SEBI Appeal/0000201/2021)				
	Misc. Application	993/2021	PALAK B SHAH-DIRECTIONS Vs. NSEIL and Anr.	SAMYAK LAW FIRM
(Main Matter Number :SEBI Appeal/0000202/2021)				
<u>378-PARTHEARD-COURTCODE-WTMPOLYTEX-AT-11.35 A.M</u>				
9	SEBI Appeal	446/2020	Janak Chimanlal Dave Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners
A/W	SEBI Appeal	460/2020	Jatin Shah Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners
A/W	SEBI Appeal	451/2020	Bhupesh Harishchandra Rathod Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners
A/W	SEBI Appeal	469/2020	Jigar Praful Ghogari Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners
A/W	SEBI Appeal	476/2020	Dilipkumar Pukhraj Jain Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners
A/W	SEBI Appeal	477/2020	Kiran Bhiku Bhanaes Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners

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A/W	SEBI Appeal	478/2020	Kishan Balram Shigvan Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners
A/W	SEBI Appeal	554/2020	Hemant Sheth and Ors Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners
A/W	SEBI Appeal	567/2020	Kiran Madhusudan Sheth Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners
A/W	SEBI Appeal	178/2021	Jinal Apurva Rawal Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners
A/W	SEBI Appeal	217/2021	Bhavesh Pabari Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners
A/W	SEBI Appeal	521/2021	hemant Sheth and Ors. Vs. SEBI	Mr. Vikas Bengani

Sub Matter(Disposed) : Misc. Application/0000827/2021

154-PARTHEARD-COURTCODE-GDRBECKONS-AT11.55 AM

10	SEBI Appeal	406/2020	Mr. Gurmeet Singh Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
	Sub Matter :	Misc. Application/0000583/2021		
A/W	SEBI Appeal	408/2020	Mr. I.S. Sukhija Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
	Sub Matter :	Misc. Application/0000584/2021		
	Sub Matter :	Misc. Application/0000887/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	483/2020	Mr. Gurmeet Singh Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
A/W	SEBI Appeal	491/2020	Mr. I.S. Sukhija Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
A/W	SEBI Appeal	100/2021	Mr. Gurmeet Singh Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
A/W	SEBI Appeal	101/2021	Mr. I.S. Sukhija Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
A/W	SEBI Appeal	102/2021	Mr. H S Anand Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
A/W	SEBI Appeal	337/2021	Mr. I.S. Sukhija Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Kumar Desai, Advocate
A/W	SEBI Appeal	338/2021	Mr. H S Anand Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Kumar Desai, Advocate
A/W	SEBI Appeal	339/2021	Mr. Gurmeet Singh Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Kumar Desai, Advocate
	Misc. Application	583/2021	Mr. Gurmeet Singh Vs. SEBI	Prakash Shah and Associates K. Ashar and Co.

(Main Matter Number :SEBI Appeal/0000406/2020)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	584/2021	Mr. I.S. Sukhija Vs. SEBI	Prakash Shah and Associates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000408/2020)				
	Misc. Application	887/2021	Mr. I.S. Sukhija Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000408/2020)				
<u>247-ADMDISPOSAL-COURTCODE-ICDRFINE-AT12.10P.M.</u>				
11	SEBI Appeal	499/2019	Art Nirman Limited Vs. National Stock Exchange of India Limited and Anr.	Natasha Dhruvan Shah, Advocate
A/W	SEBI Appeal	500/2019	Art Nirman Limited Vs. National Stock Exchange of India Limited and Anr.	Natasha Dhruvan Shah, Advocate
Sub Matter :		Misc. Application/0000554/2019		
	Misc. Application	554/2019	ART NIRMAN LITD Vs. NSEIL AND SEBI	
(Main Matter Number :SEBI Appeal/0000500/2019)				
<u>314-ADMDISPOSAL-COURTCODE-GUIDELINES-AT-12.20 PM</u>				
12	SEBI Appeal	511/2019	JLG Securities Pvt. Ltd. Vs. SEBI	Chintan Sheth and Associates
Sub Matter(Disposed) :		Misc. Application/0000677/2021		
A/W	SEBI Appeal	547/2019	K P Abraham Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
Sub Matter(Disposed) :		Misc. Application/0000571/2021		
Sub Matter(Disposed) :		Misc. Application/0000336/2021		
Sub Matter(Disposed) :		Misc. Application/0000591/2019		
Sub Matter(Disposed) :		Misc. Application/0000975/2021		

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A/W	SEBI Appeal	548/2019	Hari Om Mishra Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000572/2021		
	Sub Matter(Disposed) :	Misc. Application/0000337/2021		
	Sub Matter(Disposed) :	Misc. Application/0000592/2019		
	Sub Matter(Disposed) :	Misc. Application/0000977/2021		
	SEBI Appeal	549/2019	Parul Kansal Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000573/2021		
	Sub Matter(Disposed) :	Misc. Application/0000338/2021		
	Sub Matter(Disposed) :	Misc. Application/0000593/2019		
A/W	SEBI Appeal	550/2019	Ajay Srivatsava Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000574/2021		
	Sub Matter(Disposed) :	Misc. Application/0000339/2021		
	Sub Matter(Disposed) :	Misc. Application/0000594/2019		
	Sub Matter(Disposed) :	Misc. Application/0000967/2021		
A/W	SEBI Appeal	551/2019	Ashok Kumar Nigam Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000575/2021		
	Sub Matter(Disposed) :	Misc. Application/0000340/2021		
	Sub Matter(Disposed) :	Misc. Application/0000595/2019		
	Sub Matter(Disposed) :	Misc. Application/0000974/2021		
A/W	SEBI Appeal	563/2019	Paramjeet Arora Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000576/2021		
	Sub Matter(Disposed) :	Misc. Application/0000341/2021		
	Sub Matter(Disposed) :	Misc. Application/0000599/2019		

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A/W	SEBI Appeal	564/2019	Shree Gopal Gupta Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
LEAD MATTER				
Sub Matter(Disposed) : Misc. Application/0000577/2021				
Sub Matter(Disposed) : Misc. Application/0000342/2021				
Sub Matter(Disposed) : Misc. Application/0000600/2019				
Sub Matter(Disposed) : Misc. Application/0000973/2021				

198-ADM DISPOSAL-COURTCODE-WTMDIL-12.30P.M.

13	SEBI Appeal	581/2019	Rupesh Kantilal Savla and Ors. Vs. SEBI	Somasekhar Sundaresan,Adv. i/b DMD Advocates A.Arora,Adv. i/b ELP
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275-ADMDISPOSAL-COURTCODE-PITSEBI-AT 12.40P..M.

14	SEBI Appeal	584/2019	Ameen Khwaja and Others Vs. SEBI	Mr. Yash G., Advocate-i/b Alliance Law Mr. Abhiraj Arora, Advocate- i/b ELP
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164-Disposal-COURTCODE-FITPROPER-12.50P.M.

15	SEBI Appeal	40/2021	Corporate Strategic Allianz Vs. SEBI	Mr. Pratham Masurekar, Advocate Ms. Nidhi Singh, Advocate
Sub Matter : Misc. Application/0000027/2021				
Sub Matter : Misc. Application/0000074/2021				
Misc. Application 27/2021 Corporate Strategic Allianz Ltd. Vs. SEBI				
(Main Matter Number :SEBI Appeal/0000040/2021)				
Misc. Application 74/2021 Corporate Strategic Allianz Ltd. Vs. SEBI				
(Main Matter Number :SEBI Appeal/0000040/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>205-DISPOSAL-COURTCODE-BROKERSREGULATION-1.00P.M.</u>				
16	SEBI Appeal	46/2020	Nirshilp Commodities and Trading Pvt. Ltd. and Anr Vs. SEBI	Farooqui M. Khalid, Advocate-I/B AAYUSHI SHARMA Mr. Kumar Desai, Advocate -i/b Vidhii Partners
<u>168-DISPOSAL- COURT CODE- DOCUMENTSFORGED-1.10P.M.</u>				
17	SEBI Appeal	169/2020	Babulal M.Dugar and Others Vs. SEBI	JOBY MATHEW AND ASSOCIATES Mansukhlal Hiralal and Co.